Alkem Laboratories Ltd. (25927)

This unit is inspected with reference matter of O. A. No 78/2023 (WZ) of Hon'ble NGT, Pune regarding to submit current status report of the unit. This unit is engaged in manufacturing of pharma products for which they have obtained CC&A (AWH-107142) of the Board and is valid up to 18/12/2024. During inspection unit is in operation and production of pharma product is going on. There are total 06 nos. of plants within unit premises and during inspection following mentioned activity is going on in individual plants.

Plant -1 is for decapeptide and hydrous benzoyl peroxide manufacturing plant and during inspection this plant is not found in operation.

Plant-2 is only plant shed with MS structure. During inspection any plant machinery as well as production activity is not observed going on in this plant shed.

Plant-3 is MPP plant and during inspection manufacturing process for the production of mesalamine is going on.

Plant-4 is divided in to two parts i.e. part-1 is MPP plant (technical area) and part-2 is for drying & powder processing plant. During inspection part-1 MPP plant (technical area) is not found in operation as Board had issued closer direction under section 31-A of the Air Act-1981 on dated-06/01/2023 to this plant with reference to previously fire incidence was occurred on dated 10 /12/2022 in Production plant No-4 during the transfer of the ML from tank to drums during the production of Aripiprazole. During visit reactors and plant machineries reinstallation work in place of damaged reactors & plant machineries are observed going on in MPP plant (technical area) of this plant. During inspection part-2 for drying & powder processing plant of plant-4 is observed in operation and powder processing process for the manufactured mesalamine in other plants of the unit is going on.

Plant-5 is MPP plant and during inspection manufacturing process for the production of mesalamine is going on.

Plant-6 is for fructo-oligosaccharide manufacturing plant and during inspection manufacturing process for the production of fructo-oligosaccharide is going on.

Unit has provided common alkali scrubber system with a process vent as APCM for the plant-1 & Plant-2 and during visit provided scrubber system is not found in operation as both the plants are not in operation. Unit has provided common alkali scrubber system with a process vent as APCM for the plant-3 & Plant-4 and during visit provided scrubber system is found in operation and pH of alkali scrubbing media is observed @ 10 on pH strip. Unit is having coal fired two nos. of Boilers (4 TPH & 8 TPH capacities) with individual cyclone dust collector followed by bag filter as APCM and common stack. As per solid fuel guide line unit has not provided APCM hence they are instructed to provide APCM as per solid fuel guide line of the Board. During inspection one coal fired boiler (4TPH) with respective APCM is found in operation. Unit has provided two nos. of D.G.Sets (1010 KVA & 1250 KVA) as standby. During visit provided both the D.G.Sets is found in operation in absence of power supply. Unit has not obtained permission of the Board for the provided both D.G.Sets hence they are instructed to clarify for the same.

Unit has provided ETP (225 KLD capacity) consisting of PST units for the treatment of generated industrial w/w, RO-1 9 15 KL/Hrs.), RO-2 (16 KL/Hrs.) & MEE (17 KL/Hrs.) for the further treatment of PST treated w/w. PST treated w/w is passed through RO-1, RO-1 permeate is been reuse

and RO-1 reject passed through RO-2. RO-2 permeate is been reuse and RO-2 reject send to MEE. MEE condensate reuse and generated MEE salt send to TSDF-BEIL Ankleshwar. Provided ETP (P +S+T) along with RO & MEE is observed in operation and treated w/w is been reused in process & utility. Thus unit is maintaining ZLD condition. Unit is having one STP (20 KLD) for the treatment of domestic w/w and treated sewage is been used for gardening & plantation within unit premises. During visit discharge of treated sewage is not observed going on.

Unit has provided separate dedicated Haz. Waste storage area and during visit @ 4 MT of ETP waste, @ 6 MT of process waste is found stored in provided storage area. As per record made available 3368 kgs. Of in process reaction mass packed in drums and stored near cooling tower area as well as near Haz. Waste storage area, metal scrap, insulation scrap etc. generated due to fire accident is found stored within unit premises hence they are instructed to dispose the same as per Rules.

Board had issued closer direction under section 31-A of Air Act-1981 dated-06/01/2023 and trail revocation for the three months on dated-27/03/2023. The point wise comments on direction order as well as revocation order are as follows.

1) During the inspection, no any fire or black smoke is observed in production plant-4

(2) The ambient air quality is observed normal during the inspection

(3) During the inspection, no any w/w observed in internal storm water drain. Unit has provided gate valve system with movable motor pump for the transfer of contaminated water from storm water drain hence they are instructed to provide collection pit with fixed pump & pipe line system up to ETP for the same.

(4) As per record, one EHS person was injured and now he had resumed the duty. (After obtaining Fitness certificate from the doctor)

(5) Unit has clarified that, at the time of incident all of the key personnel were involved in handling of the situation and therefore there was delay in reporting of the incident.

The power supply of plant- 4 (technical area) was disconnected by DGVCL by sealing electrical panel on 13/01/2023 and the production plant -4 is not found in operation. During visit reactors and plant machineries reinstallation work in place of damaged reactors & plant machineries are observed going on.

Unit has removed 3368 kgs. Of in process materials from production plant -4 in safe manners and the metal scrap like pipes, valves, wires etc. and waste insulation material generated due to fire is stored in the premises. Generated fire fighting w/w was transferred to own ETP and treated through provided ZLD system.

Unit has submitted bank guarantee letter, root cause analysis report for the incident, DISH report and HAZOP report to the Board. Unit has submitted EDC payment details of 10 lakhs INR. Unit has not furnished detail regarding production, water consumption, waste water generation/disposal/reuse, Haz. Wastes generation/disposal for the last 3 months. During visit instruction given to the unit as per written instruction note is uploaded here with as document file.

GUJARAT POLLUTION CONTROL BOARD

Regional Office - 5009/4,GIDC Estate, Ankleshwar - 393 002. Dist. Bharuch (Gujarat)
Ph. No. : (02646) 222 933 E-mail Id : ro-gpcb-ankl@gujarat.gov.in

તપાસ માટે દાખલ થવાની સૂચના (નોટીસ)

નંબર : 25927 તારીખ : 16/06/2023

પાણી અધિનિયમ 1974ની કલમ-23, હવા અધિનિયમ 1981ની કલમ-24 અને પર્યાવરણ (સુરક્ષા) અધિનિયમ - 1986ની કલમ-10 હેઠળ અમોને મળેલ સત્તાની રૂએ અમો નીચે સહી કરનાર અમોને જરુરી લાગે તેની સહાય લઈને તમામ સમયે નીચેના હેતુઓ માટે આપની જગ્યામાં દાખલ થવાનો અને તપાસ કરવાનો અધિકાર ધરાવીએ છીએ.

(1) અમોને સોંપેલા રાજ્ય બોર્ડ/કેન્દ્ર સરકારનાં કાર્ય બજાવવાના હેતુ માટે,

(2) આવા કોઈ કાર્યો બજાવવાના છે કે કેમ અને તેમ હોય તો કઈ રીતે તે બજાવવાના છે અથવા આ અધિનિયમ અથવા તે હેઠળ કરેલા નિયમોની અથવા આ અધિનિયમ હેઠળ બજાવેલી કોઈ નોટીસની, કરેલા કોઈ હુકમની, આદેશની અથવા આપેલા કોઈ અધિકારપત્રની કોઈ જોગવાઈનું પાલન કરવામાં આવી રહ્યું છે કે પાલન કરવામાં આવ્યું છે કે કેમ તે નકકી કરવાના હેતુ માટે,

(3) કોઈ સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુની તપાસ કરવા અને તેની કસોટી કરવાના હેતુ માટે અથવા જે જગામાં તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલા નિયમો મુજબ કોઈ ગુનો કરવામાં આવ્યો છે, અથવા થવાની તૈયારીમાં છે, તેવી કોઈ જગ્યાની ઝડતી લેવા માટે અને તેને એમ માનવાને કારણ હોય કે આ કાયદા કે તે હેઠળ કરેલ નિયમો હેઠળ શિક્ષાપાત્ર કોઈ ગુનો કર્યાનો પુરાવો, તેવા સાધન સામગ્રી, ઔદ્યોગિક પ્લાન્ટ, રેકર્ડ, રજીસ્ટર, દસ્તાવેજ અથવા અન્ય કોઈ મહત્વની વસ્તુ કબજે લેવા માટે અમે નીચે જણાવેલ સમયે દાખલ થઈએ છીએ.

ઉદ્યોગ/કારખાનામાં દાખલ થવાનો સમય : ~~સવારના/સાંજના~~ 15:25 તા. 16 / 06 /2023

અમારી સાથે સહાય માટે નીચેની વ્યકિતઓ પણ છે.

1. L.U. Kataraya (SSA)
2.
3.

પ્રતિ,

M/s. Alkem Laboratories Ltd., NH-8, At-Nawagama, Vill: Mandva, Dist: Bharuch

નકલ મળેલ છે.

આ સૂચના (નોટીસ) મેળવનારની સહી :-

Mr. Abhijeet Pore (DGM. EHS)

સહી :- R.P.Rana

અધિકારીનું નામ :- R.P.Rana

હોદ્દો :- AEE

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પ્રાદેશિક કચેરી, અંકલેશ્વર

સ્થળ તપાસ દરમ્યાન આપવામાં આવેલ લેખિત સૂચના

આપના એકમની આજ રોજ મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓ સંદર્ભે ધ્યાને આવેલ વિસંગતતાઓ/ત્રુટિઓ તેમજ સ્થળ ઉપર માંગવામાં આવેલ વિગતો પૂરી પાડવા અંગેની નીચે મુજબની સૂચના આપને આપવામાં આવે છે. જે અંગેનો ખુલાસો/રજુઆત/પૂર્તતા દિન-૩ માં અત્રેની કચેરીએ તેમજ ગાંધીનગર ખાતેની વડી કચેરીએ જાણ કરવા જણાવવામાં આવે છે. સદર વિગતો બોર્ડના ઓનલાઈન XGN પોર્ટલ ઉપર પણ અપલોડ કરવું.

૧. આગામી વપરાશ આગા ચોમાસાની ઋતુના સંદર્ભે ઉદ્ભવતા metal scrap, insulation scrap તથા unprocess reaction mass (ડ્રમોમા ભરેલા બાકી જથ્થા) ના નીચમાનુસાર નીકાલ કરી આધારસહ જાણ કરવી.

૨. Plant 04 ના technical area ના structure Stability report તથા ongoing reinstallation of plant machinery ના Status report રજુ કરવા.

૩. મુલાકાત સમયે એકમમાં 1010 KVA તથા 1250 KVA ના D.G. Set કાર્યરત જોવા મળતા તેની permission અંગેની વિગતો પુરાવા કરવા.

૪. એકમમાં આવેલ coal fired boilers માટે Solid fuel Guidelines મુજબના APCMs લગાવવા.

૫. મુલાકાત સમયે છેલ્લા 3 મહિનાના ઉત્પાદનની વિગતો, પાકી બાબતો, water consumption, WWW gen - disposal, fuel consumption, Hazardous waste stock - generation - disposal વગેરે દર્શાવતુ વિગતો રજુ કરવા તે આધારસહ રજુ કરવા.

૬. વર્ષાઋતુના દરમ્યાન સદર એકમમાંથી કાચ પદાર્થ contaminated પાણીનો નીકાલ એકમની બહાર ન થાય તે માટે જરૂરી પગલા લેવા તથા એકમની storm water drain ની final outlet પાસે contaminated પાણી એકત્ર કરવા માટે collection pit with fix pump & pipeline to ETP માટેની બાબતો કરવી.

10/07/2023

Mr. Abhijeet Mane
(DGM - EHS)
(નોટીસ મેળવનાર)

L.U. Katariya
(SSA)

ગુ.પ્ર.નિ. બોર્ડના નામે અને વતી,
R.P. Rana
R.P. Rana
(AEE)
(નોટીસ આપનાર)

Gujarat Pollution Control Board

PCB Id: 25927

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 **Industry Details** **Alkem Laboratories Ltd.**

Outward No: 41078-29/06/2023

Email :
abhijeet.mane@alkem.com

Telephone :
9979885801

PLOT NO:-,
ON N.H. 8, At: NAUGAMA, Vill: Mandva., -,
Mandva - 393010
DIST : Ankleshwar, TAL : Ankleshwar, SIDC : Not In Gidc

Inspection Id : 741044 (H.O.Reference) **Ro Name : Ankleshwar**

2 **Type / Scale / Sector / Status :** RED / LARGE / Pharmaceuticals / In Operation

3 **Inspection Dt & Time :** 16/06/2023 15:25 / Air , Water , Hazd **Person Contacted :** Abhijeet Mane, DGM(EHS)

4 **Env Audit Detail : Sch : 1 , Sarvajanik College of Engineering SCET-TIFAC , Year : 2017 , On Dt :**

Commissioned Dt : 06/05/2006 **Production Start Dt :** 06/05/2006 **Applicability of CRZ Rules :** No

5 **Water Consumption in Kilo Lts Per Day** Ind : 410.000 Dom : 25.000 **Borewells:** 0

6 **Waste Water generation / Discharge (klpd) :** Ind : 205.000 Dom : 20.000 **Tubewells:** 0

7 **Consumer No.(Electric Meter):** **Source of Water Supply:** Borewell

8 **Disposal Mode of Industrial / Domestic :** Zero Discharge / Septic Tank

9 **Discharge Pt / Final Receiving Body (Ultimate):** Zero Discharge Unit / No generation of industrial wastewater

10 **Status of water consent Under the Water Act,1974:** AWH-107142-18/12/2024 Last Inward:168986-07/01/2020[GRT]

11 **Effluent Treatement plant (ETP) : Units, if provided and status :**
ETP Details : P-Chemical Dousing Tank,P-Collection Cum Equalization,P-Equalization Tank,P-Filter Press,P-Oil-Grease Trap,S-Aeration Tank,S-Settling Tank,S-Sludge Dry Beds,T-Mlt. Effect Evaporator,T-Reverse Osmosis

12 **Whether Industry is a member of CETP ?** No

13 **Boilers=1 , DG Sets=2 , Flue Gas =3, Process =2 , ETP Cap = 2292 , Capacity of All = Cap:8 TPH and 12 TPH**

APCM Details : Alkali Scrubber,Bag Filter

Fuel Used : Coal,H.S.D

Stack Attached to : Boiler,D.G. Sets

14 **TSDF Name :** ANKLESHWAR WASTE MANAGEMENT LIMITED

15 **Lab Charges Pending : NIL** **Water Cess Charges Pending : NIL**

16 **Last Env. Form V : 2021-2022** **Water Cess Return : 2017-2018** **HW Monthly Return : 2023-05**

17 **Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
07/02/2023	REV	27/03/2023	3MT,	704318	REV	APP	737507
10/12/2022	DIR	06/01/2023	31A,IMM,	696690	DIR	AIA	700520
21/04/2018	SCN	20/06/2018		477554	SCN	ROU	458719

Monthly Patrak Data : Last Return : 202305 **HAZD Waste Disposal : 10.270 (3 Trucks)**

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 352551, ETP - 22791, APCM - 6500	Meter Reading - 70499, Kilo Litre - 5005	Meter Reading - 0, Kilo Litre - 0

Gujarat Pollution Control Board

PCB Id: 25927

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation				
a	-	Is the Industry in Operation ??	Yes	
a	-	R.O File No	ID:25927	
b	-	**Industry Operating without CCA**	No.	Having valid CCA of the Board
c	-	**Has Production exceeded (last 3 MTHs) than CCA-Qty**	No.	
d	-	**Any products-NOT in CCA, manufactured-Last 3 MTHs**	No.	
e	-	**Foul Odour/Fugitive Emission/Bye Pass in Premises ??**	No.	
f	-	Industry Name CHANGED in recent times ??	No.	
g	-	**Has Regn with CETP or TSDF expired ??**	No.	
h	-	Seperate Energy Meter for A.P.C.M ?	No.	
h	-	Provision of any STAND-BY Pump ??	No.	
Air Related				
a	-	**Fuel Type confirmitive with CCA ?**	Yes	
b	-	**Av. Fuel Consumption EXCEEDING CCA limits**	No.	
c	-	**APC Measures confirmitive with CCA conditions ??**	Yes	
d	-	ALL APCMs are in operation	Yes	
e	-	SMF availability	Provided	
f	-	**Thick Smoke observed in Flue Gas/Processes ??**	No.	
g	-	**ph of Scrubbing Media as per requirement ??**	Yes	
h	-	Ultimate Disposal of Scrubbing Media	N.A	
i	-	Nos of Samples : Stack & Ambient	0, 0	
GEM				
18	-	Where Authorization Under BMW Rules 2016 obtained ? Provide Authorization No. / Date	No.	
Haz Waste Related				
a	-	**Haz waste Catg confirmitive with CCA**	Yes	
b	-	**H.W generation exceeding CCA limits**	No.	
c	-	**Collection, Storage, Treatmnt, Disposal Facility Adequate ??**	Yes	
d	-	Reusing or Recycling of Haz Waste by Industry ?	No	
e	-	LogBook / XGN Manifests / Disposal Records TALLYING ??	Partially	
f	-	Stock of Haz-Waste @ premises/Whether EXCESS ?	As per crux	
g	-	**Recycler/ Actual user has valid Authorization under rules 6 or 9 of HOWR-2016?**	No.	
h	-	**Installed capacity of the plane based on machinery installed (Capacity of Machine,No. of Batch/Day,Annual Capacity)**	-	
i	-	**Technical capability and equipment complying with the SOP/Guideline?**	No.	
j	-	**Is unit complying the conditions gives in SOP/Guidelines?**	No.	
k	-	**Facility is adequate for the applied process**	No.	
l	-	**Passbook is maintained?**	No.	
m	-	**Details of PLI, if applicable**	-	
n	-	**Details of safety spects provieded by the facility**	-	
o	-	**Seprate storage area for Haz. Waste for the utilization or generation from the process is provided?**	No.	
p	-	**Quantity of Hazardous waste procured as per CCA?**	No.	
Water Parameter				
b	-	Source of Water Supply	Borewell	
c	-	**W.W.G is EXCEEDING the CCA Limits**	No.	
d	-	**W.W Disposal as per the Consent Conditions ?**	Yes	
e	-	Was the ETP in operation ?	Yes	

Gujarat Pollution Control Board

PCB Id: 25927

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

f	-	Treatment System ADEQUATE to handle existing effluent	Adequate	
g	-	**Did u observe ANY ILLEGAL Discharge ??**	No.	
h	-	Nos of Samples collected	0	

Remarks :

-

Note: EIA 2006 / SEIAA / E.C / MOEF Applicable : Yes

Site Observations during Inspection , PCB-ID: (25927)

This unit is inspected with reference matter of O. A. No 78/2023 (WZ) of Hon'ble NGT, Pune regarding to submit current status report of the unit. This unit is engaged in manufacturing of pharma products for which they have obtained CC&A (AWH-107142) of the Board and is valid up to 18/12/2024. During inspection unit is in operation and production of pharma product is going on. Detail inspection is uploaded here with as document file. [402]-23/06/2023

~ RO Comments/Reply :Unit is visited wrt NGT matter and revocation application. Revocation may be granted.-29/06/2023

I recommend : a. Keep on Records + Notings

W.C Notings: ----------[402-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

4. એકમમાં આવેલ Coal fired boilers સાથે solid fuel guidelines મુજબના APCMS લગાવવા.

2. Plant -04 ના technical Area નો structure stability report તથા ongoing reinstallation of plant machinery નો status report રજુ કરવો.

6. વર્ષાઋતુ ને ધ્યાને લય એકમમાંથી કોઈ પ્રકારના Contaminated પાણીનો નિકાલ એકમની બહાર ન થાય ટે માટે જરૂરી પગલા લેવા તથા એકમની storm water drain ની final outlet પાસે contaminated પાણી એકત્ર કરવા માટે collection pit with fix pump & pipeline to ETP માટેની વ્યવસ્થા કરવી.

5. મુલાકાત સમયે છેલ્લા ૩ મહિનાના ઉત્પાદનની વિગતો, પાણી વપરાશ , water consumption, w/w gen-disposal, fuel consumption, Hazardous waste stock - generation- disposal વગેરે દસ્તાવેજી વિગતો રજુ કરવા.

3. મુલાકાત સમયે એકમમાં 1010 KVA તથા 1250 KVA ના D.G.Set કાર્યરત જોવા મળેલ જેની permission અંગેનો ખુલાસો કરવો.

1. અગાઉ થયેલ આગ લાગવાની ઘટના સંદર્ભે ઉદ્ભવેલ metal Scrap, Insulation Scrap તથા inprocess reaction mass (ડ્રમોમાં ભરેલો જોવા મળેલ) નો નિયમોનુસાર નિકાલ કરી આધારસહ જાણ કરવી.

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 25927

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
મુલાકાત સમયે છેલ્લા ત્રણ માસના ઉત્પાદન; પાણી વપરાશ; w/w generation; water consumption; haz. waste geeration-disposal વિગેરે માહિતી આધારસહ રજુ કરવી.	704318(07/02/23)	Fully Complied
Plant no-4 માં damage થયેલ machinary તથા remove કરેલ machinary નું list રજુ કરવું.	704318(07/02/23)	Still Pending
આગ લાગવાના કારણે ઉદ્ભવેલ metal & insulation scrap - @ 40 MT નો નિયમોનુસાર નિકાલ કરી જાણ કરવી.	704318(07/02/23)	Still Pending
એકમને પાઠવવામાં આવેલ direction order મુજબ HAZOP study report; DISH revocation; water supply disconnection બાબતની સ્પષ્ટતા વિગેરે વિગતો આધારસહ રજુ કરવી.	704318(07/02/23)	Fully Complied
3. આગના કારણે ઉદ્ભવેલ fire fightingનું w/w જે internal storm water drainમાંથી collection tankમાં સંગ્રહિત છે તેને ETP ખાતે transfer કરી નિયમોનુસાર નિકાલ કરી જાણ કરાવે.	696690(10/12/22)	Partial Compliance
4. આગના કારણે ઉદ્ભવેલ કોઈપણ solid waste/hazardous wasteની વિગતો રજુ કરાવે તથા તેનો નિયમોનુસાર નિકાલ કરી જાણ કરાવે.	696690(10/12/22)	Still Pending
5. આગ લાગ્યા પહેલા પ્લાન્ટમાં material stockની વિગતો આધારસહ રજુ કરાવે તથા કેટલી માત્રામાં ML સળગેલ છે તેની વિગતો રજુ કરાવે.	696690(10/12/22)	Partial Compliance
6. ઉપરોક્ત મુજબની આગની ઘટનાનો DISH report, form-II, form-21,PLI Policy, site notification as per MSIHC rules વિગેરે આધારસહ રજુ કરાવે.	696690(10/12/22)	Partial Compliance
7. છેલ્લા ત્રણ માસના ઉત્પાદન, પાણી વપરાશ, ફયુલ વપરાશ, w/w generation/disposal, hazardous waste generation disposal વગેરે વિગતો મુલાકાત સમયે રજુ કરેલ નથી જે આધારસહ રજુ કરવી.	696690(10/12/22)	Partial Compliance
1. આજરોજ આપના એકમના plant no-4 માં આગ લાગવાની ઘટનાના સન્દર્ભમાં મુલાકાત લેવામાં આવેલ. સદર આગની ઘટના કયા કારણોસર બની તેનો રૂટ કોઝ એનાલીસીસ તથા આવી ઘટના ભવિષ્યમાં ન બને તે બાબતના સુધારાત્મક પગલાનો રીપોર્ટ રજુ કરવો. મુલાકાત સમયે સદર પ્લાન્ટમાં આગ ઓલવાઈ ગયેલ હોય ધ્યાને આવેલ તથા સદર પ્લાન્ટની વિવિધ પ્લાન્ટ મશીનરી ડેમેજ થયેલ ધ્યાને આવેલ; સદર ડેમેજ થયેલ પ્લાન્ટ મશીનરીની વિગતો આધારસહ રજુ કરાવે.	696690(10/12/22)	Partial Compliance
8. આગ લાગવાની ઘટનામાં Rescue દરમિયાન injured થયેલ વ્યક્તિની વિગતો તથા status રજુ કરવું	696690(10/12/22)	Partial Compliance
2. આપના દ્વારા ઉપરોક્ત મુજબની આગની ઘટનાની જાણ આપના દ્વારા અત્રેની કચેરીને કરવામાં આવેલ નથી તે બાબતનો ખુલાસો કરવો.	696690(10/12/22)	Partial Compliance

Gujarat Pollution Control Board

PCB Id: 25927

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (25927)

A Sample Details

B Process Stacks

Sr	Stack attached to	Mts	Remark	Details of APCM	Probable Pollutants.
1	Process Emission Vessel	20	for plant i & ii	ASC	SO2-40,NOX-25,HCL-20,CHI-09,
2	Process Emission Vessel	20	for plant iii & iv	ASC	SO2-40,NOX-25,HCL-20,CHI-09,

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	D.G. Sets	7	DG set- 750 kVA	YES	N.A	H.S.D		
2	D.G. Sets	15	DG set- 1010 kVA	YES	N.A	H.S.D		
3	Boiler	45	Boiler I (Cap.8 TPH) & II (Cap.12 TPH) Common Stack	YES	FIL	Coal	64 MT/Day	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35.3	0.000-M.T	COL,DSS,STO,TRA
2	Off Specification Products	I -28.4	5.000-M.T	CIW,COL,DSI,STO,TRA
3	Inorganic Acids (Spent Acids)	II -B15	0.000-M.T	COL,OTH
4	Metal Hydrogen Sulphates	II -B23	0.000-M.T	COL,OTH
5	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	199800.000-M.T	COL,DCO,DSS,REU,STO,TRA
6	Fire Ash	Z -Z14	2160.000-M.T	CIW,COL,DEC,STO,TRA
7	Process Residue and wastes	I -28.1	139.400-M.T	CIW,COL,DSI,STO,TRA
8	Not Applicable.	I -N.A	2880.000-M.T	COL,DSS,STO,TRA
9	Used or Spent Oil	I -5.1	0.210-M.T	COL,CYC,REU,STO,TRA
10	Spent Solvents	I -20.2	40150.000-M.T	COL,CYC,RRE,REU,STO,DST
11	Distillation Residues	I -20.3	420.000-M.T	CIW,COL,DSI,STO,TRA
12	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	0.000-M.T	COL,DCO,DSS,STO,TRA
13	Chemical sludge from waste water treatment	I -35.3	229.920-M.T	COL,DSS,STO,TRA
14	Spent carbon	I -28.3	30.000-M.T	CIW,COL,DSI,STO,TRA
15	Spent Catalyst	I -28.2	0.600-M.T	COL,DSI,STO,TRA
16	Date-expired products	I -28.5	5.000-M.T	CIW,COL,DSI,STO,TRA

E Products :

Gujarat Pollution Control Board

PCB Id: 25927

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	19) camylofine di hydrochloride	0.000	0.000 - M.T	0.000	to remove
2	apremilast	0.100	0.100 - M.T	0.100	
3	aripiprazole	0.100	0.100 - M.T	0.100	
4	atovaquone	0.000	0.000 - ---	0.000	
5	atovaquone	0.100	0.100 - M.T	0.000	-
6	canagliflozin	0.090	0.090 - M.T	0.090	
7	captive power plant	0.480	0.480 - MWH	480.000	-
8	captive power plant (cpp)	0.000	0.000 - ---	0.000	No change
9	ciprofloxacin	0.000	0.000 - M.T	0.000	to remove
10	decapeptide	1.000	0.001 - KGS	0.001	
11	duloxetin hcl	0.500	0.500 - M.T	0.500	
12	esomeprazole dihydrate	0.060	0.060 - M.T	0.060	
13	esomeprazole trihydrate	0.180	0.180 - M.T	0.180	
14	fenofibrate	0.000	0.000 - M.T	0.000	to remove
15	ferrous glycine sulfate	0.000	0.000 - M.T	0.000	to remove
16	fructo-oligosaccharide	100.000	100.000 - M.T	100.000	
17	fructo-oligosaccharide	0.000	0.000 - ---	0.000	
18	hydrous benzoyl peroxide	1.250	1.250 - M.T	1.250	
19	lanthanum carbonate	0.300	0.300 - M.T	0.300	
20	LEMOTRIGINE	0.000	0.000 - M.T	0.000	-
21	mesalamine	0.500	0.500 - M.T	0.500	
22	metaformin hydrochloride	3.000	3.000 - M.T	3.000	-
23	metformin hydrochloride	0.000	0.000 - ---	0.000	
24	methyl phenidate	0.050	0.050 - M.T	0.050	
25	NIMESULIDE	0.000	0.000 - M.T	0.000	-
26	ofloxacin	0.000	0.000 - ---	0.000	
27	ofloxacin	0.500	0.500 - M.T	0.500	-
28	PARACETAMOL	0.000	0.000 - M.T	0.000	-
29	rabeprazole	0.100	0.100 - M.T	0.100	
30	satranidazole	3.500	3.500 - M.T	3.500	
31	sucralose	509.000	0.509 - M.T	0.509	-
32	tolvaptan	0.010	0.010 - M.T	0.010	

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	(-)-diethyl-d- tartarate	0.059 - M.T
2	(s)-3-methylamino-1-(thiophene-2-yl)	0.370 - M.T
3	1,4-dioxane	0.017 - M.T
4	1,8-diazabicyclo[5.4.0]undec-7-ene (dbu)	0.052 - M.T
5	1-(2, 3-dichlorophenyl) piperazine hcl	0.101 - M.T
6	1-bromo-4-chlorobutane	0.326 - M.T
7	1-flouronepthalene	0.380 - M.T
8	1.25% hcl	0.100 - M.T
9	2,3,4,6-tetrakis-o-trimethylsilyl-d-gluconolactone	0.253 - M.T
10	2-(5-iodo-2-methylbenzyl)-5-(4-fluorophenyl) thiophene	0.203 - M.T
11	2-chloro benzoic acid	0.825 - M.T
12	2-chloromethyl-3,5-dimethyl-4-methoxy pyridine hydrochloride	0.825 - M.T
13	2-chloromethyl-4-(3-methoxypropoxy)-3-methyl pyridine hydrochloride	0.188 - M.T
14	2-mercapto-1h-benzimidazole	0.106 - M.T
15	2-mercapto-5-methoxy benzimidazole	0.396 - M.T
16	2-methyl-4-nitrobenzoyl chloride	0.010 - M.T
17	2-methylbenzoyl chloride	0.005 - M.T
18	3-acetamidophtalic anhydride	0.057 - M.T
19	3-ethoxy-4-methoxy benzaldehyde	0.660 - M.T
20	7-chloro-1,2,3,4-tetrahydro benzo [b] benzepine-5-one	0.009 - M.T
21	7-hydroxy-3,4-dihydroquinolin-2(h)-one	0.062 - M.T
22	acetic acid	3.045 - M.T
23	acetic anhydride	0.309 - M.T
24	acetone	2.187 - M.T
25	acetonitrile	7.487 - M.T
26	acetyl chloride	2.647 - M.T
27	activated carbon / charcoal	0.390 - M.T
28	amberlyst 15 h + resin	0.102 - M.T
29	amino ether	9.100 - M.T
30	amm.persulfate	0.680 - M.T
31	ammonium acetate	0.018 - M.T
32	benzoyl chloride	1.350 - M.T

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 25927

33	bf3 etherate	1.748 - M.T
34	bicarbonate	0.680 - M.T
35	brine solution	0.130 - M.T
36	butyl lithium	3.696 - M.T
37	calcium chloride	0.460 - M.T
38	canagliflozin	0.002 - M.T
39	conc. hcl	0.153 - M.T
40	cumene hydroperoxide	0.232 - M.T
41	dcm	7.620 - M.T
42	dec ksm-01 /dec ksm-02	0.006 - M.T
43	di-isopropyl ether	0.042 - M.T
44	dic	0.001 - M.T
45	dicyandiamide	1.710 - M.T
46	diethyl ether (96%)	0.000 - M.T
47	dimethyl formamide (dmf)	1.152 - M.T
48	dimethyl sulphoxide	1.480 - M.T
49	dimethylamine hcl	2.160 - M.T
50	dodecylbenzene sulfonic acid	0.000 - M.T
51	edt	0.004 - M.T
52	ethanol	0.748 - M.T
53	ethyl acetate	5.083 - M.T
54	ethyl bromide	9.100 - M.T
55	ethylene dichloride (edc)	2.599 - M.T
56	hbtu (coupling reagent)	0.003 - M.T
57	hcl solution	3.849 - M.T
58	Heptane	0.000 - M.T
59	hobt (coupling reagent)	0.002 - M.T
60	hydrochloric acid	2.871 - M.T
61	hydrogen peroxide	3.837 - M.T
62	hyflo supercel	112.830 - M.T
63	iso propyl alcohol	0.001 - M.T
64	lanthanum(iii) oxide	0.190 - M.T
65	liquor ammonia	5.250 - M.T
66	lithium hexamethyldisilazide	3.000 - M.T
67	magnesium chloride hexahydrate	0.184 - M.T
68	magnesium sulphate	0.003 - M.T
69	methane sulphonic acid	0.052 - M.T
70	methanol	23.590 - M.T
71	methyl ethyl ketone	0.025 - M.T
72	methyl isobutyl ketone	0.000 - M.T
73	methyl phenyl (pyridin-2-yl) acetate	0.108 - M.T
74	methyl sulfonyl methane	0.380 - M.T
75	Methyl Tertiary Butyl Ether	0.000 - M.T
76	methylene dichloride	6.853 - M.T
77	N,N'-Diisopropylcarbodiimide (DIC)	0.000 - M.T
78	N,N-Diisopropylethylamine	0.000 - M.T
79	n- methyl morpholine	0.012 - M.T
80	N-Acetyl-L-leucine	0.000 - M.T
81	n-butyl lithium	0.315 - M.T
82	Nitric acid	0.000 - M.T
83	Petroleum ether	0.000 - M.T
84	Piperidine	0.000 - M.T
85	Poly Ethylene glycol	0.000 - M.T
86	Polyethylene glycol (PEG) 400	0.000 - M.T
87	Potassium acetate	0.000 - M.T
88	potassium carbonate	0.148 - M.T
89	potassium hydroxide	1.539 - M.T
90	pt/c	0.013 - M.T
91	pyridine	0.000 - M.T
92	Raney Nickel catalyst	0.000 - M.T
93	silver nitrate	0.171 - M.T
94	sodium bicarbonate	7.210 - M.T
95	sodium borohydride (nabh4)	0.002 - M.T
96	Sodium carbonate (soda ash)	0.000 - M.T
97	sodium chloride	0.000 - M.T
98	sodium hydride	0.100 - M.T
99	sodium hydroxide	5.301 - M.T
100	sodium hypochlorite	2.379 - M.T

Gujarat Pollution Control Board

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

PCB Id: 25927

101	sodium iodide	0.055 - M.T
102	sodium meta bisulphite	0.350 - M.T
103	sodium methoxide	0.051 - M.T
104	sodium sulphate	5.250 - M.T
105	sodium thiocynate	13.335 - M.T
106	sodium thiosulfate	0.336 - M.T
107	sodium thiosulphate pentahydrate	0.059 - M.T
108	sucrose	86.148 - M.T
109	sulphuric acid	14.266 - M.T
110	t-butyl amine	0.102 - M.T
111	tetrahydrofuran	2.591 - M.T
112	thionyl chloride	2.494 - M.T
113	titanium isopropoxide	0.041 - M.T
114	toluene	1.920 - M.T
115	triethyl amine	0.026 - M.T
116	triethyl silane	0.149 - M.T
117	trifluoroacetic acid (tfa)	0.092 - M.T
118	trityl chloride	0.153 - M.T

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 435.000	WWG : 225.000	Water Source	Remark
1	Agriculture	30.000	0.000	Borewell	
2	Boiler Feed	125.000	5.000	Borewell	
3	Cooling Water	100.000	5.000	Borewell	
4	Domestic Purpose	25.000	20.000	Borewell	
5	Mnfg Process	155.000	125.000	Borewell	Process and washing
6	Others	0.000	70.000	Borewell	RO Waste

H Solid Waste

Inspection Team : Mr rana ravirajsinh p - L.U.Katariya, SSA

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

R. P. Rana

Signature By(Mr rana ravirajsinh p)